

**RAJYA SABHA**

Thursday, the 24th January, 1963 /the 4th  
Magha, 1884 (Saka)

The House met at eleven of the clock, MR.  
CHAIRMAN in the Chair.

**ORAL ANSWERS TO QUESTIONS**

**NEL OF LEFT-OVERS OF ASSISTANT  
SUPERINTENDENTS (R.T.E.)  
EXAMINATIONS**

\*457. SHRI M. P. BHARGAVA: Will the  
Minister of HOME AFFAIRS be pleased to  
refer to the answer given

> Starred Question No. 338 in the Rajya  
Sabha on the 22nd November, 1962 and  
state:

(a) whether the details for the  
formation of the Panel of left-overs  
of the Assistant Superintendent's  
(R.T.E.) Examinations held in 1959  
ad 1960 have since been finalised in  
consultation with the Union Public  
Service Commission; and

(b) if so, what are those details?

THE DEPUTY MINISTER IN THE  
MINISTRY OF HOME AFFAIRS (SHRIMATI  
MARAGATHAM CHANDRA-SEKHAR): (a) and  
(b) It has now been decided that list of left-  
overs of these examinations to be included in  
the Select List for the Section Officers'  
Grade should be prepared in consultation  
with the Union Public Service Commission  
in batches every year, to the extent of  
requirements during the five year period  
specified in the Rules.

SHRI M. P. BHARGAVA: May I know,  
Sir, why the whole list on the basis of 45 per  
cent, marks obtained has not been made  
known and the candidates allowed to take  
their chance in the five years prescribed for  
the purpose?

SHRIMATI MARAGATHAM  
CHANDRASEKHAR: Sir, the names will  
be announced each year to the extent of  
requirements and demands.

1081 RS—1.

So, there will be no purpose served if the  
whole list is made known.

**पिछड़े वर्गों की व्याख्या के लिये  
अधिक कसौटी**

\*४५८. श्री कृष्ण चन्द्र : क्या गृह-कार्य  
मंत्रों ७ अगस्त १९६२ को राज्य सभा में  
अतारांकित प्रश्न संख्या ८४ के दिये गये  
उत्तर को देखेंगे और यह बताने की कृपा  
करेंगे कि संघ राज्य क्षेत्रों में, अन्य पिछड़े  
वर्गों की व्याख्या के लिये अधिक कसौटी  
अपनाने सम्बन्धी प्रस्ताव की मुख्य बातें क्या  
हैं ?

**f [ECONOMIC CRITERION FOR DEFINING  
BACKWARD CLASSES**

\*458. SHRI KRISHNA CHANDRA: Will  
the Minister of HOME AFFAIRS be pleased to  
refer to the answer given to Unstarred  
Question No. 84 in the Rajya Sabha on the  
7th August, 1962 and state what are the  
salient features of the proposal to adopt eco-  
nomic criterion for defining 'other Backward  
Classes' in the Union Territories?]

f[THE DEPUTY MINISTER IN THE  
MINISTRY OF HOME AFFAIRS (SHRIMATI  
MARAGATHAM CHANDRA -SEKHAR) : The  
matter is under active consideration of the  
Government and final decision will be taken  
soon.

[**गृह-कार्य मन्त्रालय में उपमन्त्री (श्रीमती  
मरगतम् चन्द्र शेखर) : मामला सरकार के  
विचाराधीन है और शीघ्र ही निर्णय किया  
जाएगा । ]**

SHRI B. D. KHOBARAGADE: May I  
know, Sir, how long it will take the  
Government to arrive at a final decision?

SHRIMATI MARAGATHAM  
CHANDRASEKHAR: It would not take  
long, Sir.

t[ ] English translation. tl ]  
Hindi translation.

SHRI N. SRI RAMA REDDY: May I know if, with regard to the determination of these Backward Classes, each State, apart from the Union Territories, has (been following a different standard, with the result that there is a great deal of confusion in the country at the present moment?

SHRIMATI MARAGATHAM CHANDRASEKHAR: Sir, we have written to the Union Territories to follow a standard pattern, and it will be followed in the States also.

SHRI N. SRI RAMA REDDY: May I know whether it is recommended that the same standard be applied to the States also?

SHRIMATI MARAGATHAM CHANDRASEKHAR: Yes, Sir; It will also be applied.

SHRI A. D. MANI: The hon. Minister just now said that the matter is under consideration. Is it the proposal of the Government to consult the State Governments or sociologists on this matter to find out what exactly is backwardness?

SHRIMATI MARAGATHAM CHANDRASEKHAR: Sir, all these things were considered first at the Chief Ministers' Conference and later at the meeting of the Ministers in charge of Backward Classes.

SHRI K. SANTHANAM: May I know, Sir, if it is not easier to define 'non-backward classes', in view of the fact that 90 per cent, of the people in India are backward?

(No reply)

SHRI T. S. AVINASHLINGAM CHETTIAR: May I know whether it is a fact that they are trying to evolve a uniform definition of 'economic backwardness' throughout India in consultation with the State Governments or is it going to be a unilateral decision of the Government of India?

SHRI LAL BAHADUR: It cannot be a unilateral decision. Naturally, it is a matter which has to be dealt with by the State Governments. Whatever we do, we would like to do in full consultation with them. Secondly, Sir, there might be slight deviations here and there in each State as the situation demands in that particular State.

SHRI B. D. KHOBARAGADE: May I know Whether the Government have consulted any voluntary organisations who are interested in the welfare of backward communities and, if so, whether the Government have taken into consideration their views?

SHRIMATI MARAGATHAM CHANDRASEKHAR: I do not think there is any need to consult any voluntary organisations in order to decide the economic criterion.

SHRI JAI NARAIN VYAS: Sir, members of the same class who live in a particular area are well-to-do people while members of the same class who live in backward areas are very backward. Will the Government take the backwardness of the area into consideration when they decide this question?

SHRIMATI MARAGATHAM CHANDRASEKHAR: Sir, whether people are living in the backward areas or in the forward areas the economic criterion will be the guiding factor.

RAJKUMARI AMRIT KAUR: May I ask whether minorities will be taken into consideration when the economic criterion of Backward Classes is considered?

SHRIMATI MARAGATHAM CHANDRASEKHAR: Sir, Backward Classes include all those who are economically 'backward and who are not economically forward.

SHRI B. D. KHOBARAGADE: May I know what facilities would be available to these economically backward-

people, Sir, once the list has been finalised?

SHRIMATI MARAGATHAM CHANDRASEKHAR: Yes, Sir, the facilities that already existing are (a) grant of post-Matric scholarship and (b) grant of educational facilities at the pre-Matric stages, and to a limited extent there are schemes of economic uplift and housing for nomadic, semi-nomadic and denotified tribes.

### स्कूलों में रूसी एटलस का उपयोग

\*४५६. श्री विमलकुमार मन्नालालजी चौरङ्गिया : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) दिनांक १५ नवम्बर, १९६२ के "नवभारत टाइम्स" के प्रथम पृष्ठ पर "रूसी एटलस जब्त" शीर्षक से छपे समाचार में जिस एटलस का उल्लेख किया गया है, वह दिल्ली के किन-किन स्कूलों और कक्षाओं में उपयोग में लाया जा रहा था ;

(ख) इस एटलस को उपयोग में लाने की सिफारिश किन लोगों ने की थी; और

(ग) दिल्ली में इस एटलस के विक्रेता कौन-कौन थे ?

### USE OF THE RUSSIAN ATLAS IN THE SCHOOLS

♦459. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:

(a) the names of the schools and the classes in which the atlas referred to in the news-item published on the first page of the "Navbharat Times", dated 15th November, 1962 under the caption "Rusi Atlas Zabt" (Russian Atlas Proscribed) was in use in Delhi;

(b) the names of the persons who recommended the use of the atlas; and

(c) the names of the sellers of the atlas in Delhi?]

शिक्षा मंत्री (डा० कालू लाल श्रीमाली)  
(क) से (ग) दिल्ली शिक्षा विभाग ने ऐसी कोई एटलस न तो निर्धारित ही की थी और न ही उसकी सिफारिश की थी। सरकार को इस बात की जानकारी नहीं है कि किन दिल्ली के स्कूलों में यह एटलस प्रयोग में लाई जा रही थी। फिर भी, इस एटलस के विक्रेताओं तथा स्कूलों जिनमें यह एटलस प्रयोग में लाई जा रही थी, के विषय में जांच की जा रही है।

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) to (c) No such atlas was proscribed or recommended by the Delhi Education Department. The Government is not aware of any school in Delhi using this atlas. However, enquiries about the sellers of this atlas and the schools using it in Delhi are being made.]

श्री विमलकुमार मन्नालालजी चौरङ्गिया : क्या श्रीमान् यह बतलायेंगे कि १५ नवम्बर, १९६२ को यह समाचार प्रकाशित हुआ था और अभी तक इसकी जांच नहीं हो सकी, इसका क्या कारण है ?

DR. K. L. SHRIMALI: Well, Sir, as far as the Government are concerned, they have already taken the necessary action. This atlas has been proscribed under the Act and the police officers are entitled to seize its copies wherever they are available. Now, we do not know whether this atlas is being used in any school or in any school library. Necessary enquiries are being made and if it is found that they are being used, they will be taken away from the institutions.

श्री विमलकुमार मन्नालालजी चौरङ्गिया : क्या श्रीमान् यह बतलायेंगे कि कौन